

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER : CA/37 & 38/ 2016
IN
PETITION NUMBER : CP/31/2014
NAME OF THE PETITIONER(S) : T. Shanmugam
NAME OF THE RESPONDENT(S) : Fabrichem (Trichy) Pvt Ltd & 2 Others
UNDER SECTION : 397/398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAVI
for A. GEETHA

Counsel Respondent



K. SENTHIL kumar

Counsel for petitioner

B. Rangarajan
21/2/17

ORDER

Shri K Senthil Kumar, counsel for petitioner present. Ms A Geetha, proxy counsel representing counsel for respondents present and sought time for filing counter and objections to the application filed for restoration of the petition. Time extended at request finally. Put up on **09.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)